

HARYANA LEGISLATIVE ASSEMBLY

December Session 2025

Un-Starred Questions 19th December 2025

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Total Question - 17

Details of Discontinued Pensions

14 Sh. Induraj Singh Narwal (Baroda):

Will the Social Justice, Empowerment, Welfare of Scheduled Castes, Backward Classes & Antyodaya Minister be pleased to state:

- a) the number of beneficiaries whose pensions under Old Age Pension, Widow Pension, Widower Pension, Disability Pension and Orphan Pension schemes have been discontinued by the Government during the last two years in the three blocks, i.e. Kathura, Mundlana and Gohana falling under the Baroda Assembly Constituency togetherwith the category-wise and blockwise details thereof;
- b) the basis and reasons for discontinuation of pension in each such case;
- c) whether there is any proposal under consideration of the Government to restore the pensions of these beneficiaries in future; if so, the time by which abovesaid proposal is likely to be materialized;
- e) whether any action or penalty has been imposed or likely to be imposed by the Government against any of the abovesaid beneficiaries whose pensions

have been discontinued; and

f) if so, the basis for such action and the number of cases in which such action has been taken or likely to be taken togetherwith the details thereof?

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To Shift Civil Hospital

15 Smt. Savitri Jindal (Hisar):

Will the Health Minister be pleased to state: -

- a) whether it is a fact that neither new construction nor renovation is possible in the Civil Hospital of Hisar due to the restrictions imposed by the Archaeology Department, resulting in the lack of modern facilities in the said hospital; and
- b) whether there is any proposal under consideration of the Government to shift the abovesaid Civil Hospital to another site in order to resolve this issue; if so, the details thereof togetherwith the time by which the functioning of the said Civil Hospital is likely to be started at the new location?

To Construct Elevated Road

16 Smt. Savitri Jindal (Hisar):

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that there is a need to construct an elevated road from Sector-14, Anaj Mandi Gate to Bikaner Chowk to solve the problem of severe traffic congestion in Hisar city; and
- b) if so, whether there is any proposal under consideration of the Government to construct the abovesaid elevated road togetherwith the time by which the construction work of said road is likely to be started?

To Construct New Bridge

17 Smt. Savitri Jindal (Hisar):

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that the bridge situated at Laxmibai Chowk in Hisar city has become quite old and its condition is not satisfactory;
- b) whether there is any proposal under consideration of the Government to construct a new bridge in place of the said old bridge; and
- c) if so, the time by which the aforesaid new bridge is likely to be constructed?

To Re-model and Repair the Minors

18 Sh. Vikas Saharan (Kalayat):

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government for the re-modelling and repair works of Kapil Muni Minor and Sirsa Parallel Minor;
- b) the reasons for which the re-modelling work of the abovesaid minors has not been started so far;
- c) the financial and administrative constraints causing delay in commencement of the aforesaid work; and
- d) the estimated cost approved by the Government for the re-modelling work of Kapil Muni Minor and Sirsa Parallel Minor togetherwith the time by which the said work is likely to be started and completed?

To Renovate the Schools Building

19 Sh. Yoginder Singh Rana (Assandh):

Will the School Education Minister be pleased to state: -

a) the details of those Government Schools falling under the Assandh Assembly Constituency, whose buildings have been dilapidated and require immediate renovation;

- b) whether any steps are being taken by the Government to carry out the required renovation works in the abovesaid schools; if so, the details thereof; and
- c) if not, the reasons therefor along with the plan of the Government to address the abovesaid problem?

To Construct a National Level Sports Stadium

20 Ch. Aftab Ahmed (Nuh):

Will the Minister of State for Sports be pleased to state whether there is any proposal under consideration of the Government to construct a National level sports stadium in District Nuh; if so, the details thereof togetherwith the time by which such stadium is likely to be constructed?

To Provide Compensation to Farmers

21 Ch. Aftab Ahmed (Nuh):

Will the Industries & Commerce Minister be pleased to state: -

- a) whether it is a fact that the land of certain farmers was acquired by the Government in IMT Sohna; if so, whether there is any proposal under consideration of the Government to increase the compensation of such farmers togetherwith the details thereof;
- b) whether there is any proposal under consideration of the Government to provide employment to the eligible youth belonging to the farmers whose land was acquired; and
- c) whether there is also any proposal under consideration of the Government to allot developed plots to the farmers whose land was acquired; if so, the details thereof together with the time by which such plots are likely to be allotted?

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Present Status of the Construction of Flyover

22 Sh. Jagmohan Anand (Karnal):

Will the Public Works (Building & Roads) Minister be pleased to state: -

- a) the time by which the construction work of the proposed flyover near Sant Guru Ravidas Chowk on Karnal—Meerut Road (NH-709A) is likely to be started and completed;
- b) the present status of the construction work of the Nangla Chowk flyover and the time by which it is likely to be constructed;
- c) the progress of the works of installation of street lights, high-mast lights and W-Beam crash barriers in the central verge from Devi Lal Chowk (G.T. Road) to Manglora Police Check Post togetherwith the time by which the said works are likely to be completed;
- d) whether the budget allocation, tender status and contract award process for all the aforesaid works have been completed; if so, the details thereof; and
- e) the steps taken by the Government to ensure the timely completion of the abovesaid projects/works?

To Implement the Transfer Policy for Shops

23 Sh. Jagmohan Anand (Karnal):

Will the Chief Minister be pleased to state: -

- a) whether it is a fact that the shops constructed in Transport Nagar, Karnal were built about 25 years ago but their ownership cannot be transferred even today, despite the Government having framed a policy in this regard in the year 2016; and
- b) if so, the time by which the aforesaid transfer policy is likely to be implemented by the Government so that the ownership of abovesaid shops could be transferred?

The Details of Recruitment/Advertisement by HPSC & HSSC

24 Sh. Bharat Bhushan Batra (Rohtak):

Will the Chief Minister be pleased to state the following details regarding advertisements issued by the HPSC and HSSC (excluding HKRN) during the last one year in State: -

- a) the number of job advertisements issued togetherwith the number of posts advertised alongwith the category-wise number of posts filled;
- b) the number of recruitments/advertisements/selection lists which have been challenged before the Punjab & Haryana High Court;
- c) the number of recruitments/advertisement/selection lists which have been set aside by the Punjab & Haryana High Court togetherwith the brief note of judgement passed; and
- d) the titles of all such cases filed in the Punjab & Haryana High Court togetherwith the judgements passed alongwith the complete and detailed information thereof?

The Details of GST Scam

25 Sh. Aditya Devilal (Dabwali):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that from the year 2019-20 to July 2024-25, GST frauds amounting to thousands of crores of rupees have come to light in the State; if so, the number of such cases in which action has been taken by the Government against the guilty businessmen togetherwith their names and complete details;
- b) the total amount recovered so far in each fraud case alongwith case-wise details thereof; and
- c) the measures taken by the Government to ensure that such frauds are not repeated in future togetherwith the details of action plan formulated by the Government to strengthen the GST enforcement mechanism in the State?

Review of Works Executed by the Contractor

26 Sh. Devender Hans (Guhla):

Will the Public Health Engineering Minister be pleased to state:

a) whether it is a fact that under the incomplete sewerage project of Municipal Committee, Siwan in Guhla Assembly Constituency, the contractor was required to reconstruct the streets after laying the sewer lines; if so, the details of the streets which have been reconstructed by the contractor;

- b) whether the works executed by the contractors under this project has been inspected and reviewed by the Department; if so, the details thereof; and
- c) if not, the reasons thereof?

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To Replace/ Repair the Water Treatment Plant

27 Sardar Mandeep Chatha (Pehowa):

Will the Chief Minister be pleased to state:-

- a) the details of the budget released by the Saraswati Heritage Development Board in Pehowa since its establishment togetherwith the detailed information regarding the works on which such amount has been spent; and
- b) whether it is a fact that the water-treatment plant installed on the sacred River Saraswati in Pehowa is presently non-functional or requires replacement; if so, the steps taken by the Government to repair or replace the said plant togetherwith the time by which it is likely to be made fully operational?

To Shift the Dumping Zone

28 Sardar Mandeep Chatha (Pehowa):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to shift the Dumping Zone of the Municipal Committee, Pehowa to a location farther away from the city; and
- b) whether the Government has formulated any plan to address the continuing delay/difficulty in the issuance of 'No Dues Certificates' in Pehowa, which is causing hardship to the public; if so, the details thereof?

To Desilt and Clean the Strom Water Drains

29 Sh. Bharat Bhushan Batra (Rohtak):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether it is a fact that the storm water drain(nullah) of Rohtak Municipal Corporation, which is situated on Gohana Road from Dayanand Math to Sukh Pura Chowk remains perpetually filled with silt and is not regularly cleaned, leading to water stagnation on Gohana road in front of the TB Hospital during the rainy season;
- b) whether it is also a fact that the storm water drain(nullah) in front of D2M Hotel along the road from Sheela Bypass to Sukh Pura Chowk has been blocked for many years, is filled with silt, and has been illegally encroached upon by unauthorized structures; and
- c) whether there is any proposal under consideration of the Government for complete desilting, cleaning of the said drains, remove all illegal encroachments and prevention of waterlogging in the abovesaid drains; if so, the time by which the abovesaid proposal is likely to be materialized?

To Improve Sewerage System and Solve Water Logging Problem

30 Smt. Geeta Bhukkal (Jhajjar):

Will the Public Health Engineering Minister be pleased to state:-

- a) whether it is a fact that Jhajjar City has been facing persistent problems of water logging and inadequate sewerage system; if so, the steps are being taken by the Government to address these issues; and
- b) whether any comprehensive or permanent plan has been prepared by the Government for resolving the problem of water logging and improving the sewerage system in Jhajjar City; if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?
